

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3201
ANSWERED ON:28.07.2009
PENSION TO SPORTS PERSONS
Sethi Shri Arjun Charan

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether pension is paid to the sports persons;
- (b) if so, the details thereof;
- (c) whether the Government proposes to enhance the amount of pension; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (d): A Scheme of Sports Fund for Pension to Meritorious Sportspersons introduced in July 1994 is being operated by the Ministry of Youth Affairs and Sports with the objective of rewarding the meritorious sportspersons for their outstanding achievements with life time assistance in the form of assured monthly pension. Under the Scheme, those sportspersons, who are Indian citizens and have won Gold, Silver or Bronze medals in Olympic Games, World Cup/World Championships in Olympics and Asian Games disciplines, Asian Games, Commonwealth Games and Para-Olympic Games and who have attained the age of 30 years and retired from active sports are eligible for the pension. The rates of pension have been revised with effect from 1st July, 2008 and the revised rates of pension are as under:

1. Medalists at the Olympic Games	Rs.10,000/- per month
2. Gold medalists at the World Cups/World Championships in Olympics and Asian Games disciplines.	Rs.8,000/- per month
3. Silver and Bronze medalists of the World Cups/World Championships in Olympics and Asian Games disciplines	Rs.7,000/- per month
4. Gold medalists of the Asian/Commonwealth Games	Rs.7,000/- per month
5. Silver and Bronze medalists of Asian/Commonwealth Games	Rs.6,000/- per month
6. Gold medalists of Para - Olympic Games	Rs.5,000/- per month
7. Silver medalists of Para-Olympic Games	Rs.4,000/- per month
8. Bronze medalists of Para-Olympic Games	Rs.3,000/- per month